Mission Khadi

- 431. SHRIMATI N.P. DURGA: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:
 - (a) the aims and objectives of 'Mission Khadi';
 - (b) when 'Mission Khadi' was launched by Government;
- (c) whether Government are thinking of targeting only urban people through the above Mission or it is also thinking of touching the global market;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) and (b) The Khadi and Village Industries Commission started implementation of the "Mission Khadi" in 2005-06 with the aims of gradually increasing the production of ready-to-use/wear khadi products, standardising these products, selling them under a common brand and assisting this process by establishing common facility centres to service small khadi institutions.

- (c) and (d) Mission Khadi targets both domestic (rural as well as urban) and international consumers.
 - (e) Does not arise.

Status of agro and rural industries under SEZ

- 432. SHRI MANOHAR JOSHI: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state
- (a) whether Government have factored the status of agro and rural industries under the Special Economic Zones (SEZs);
 - (b) if so, the details of its policy frame-work;
- (c) whether Government purpose to ensure that agro and rural industries receive due prominence and development initiative in the SEZs; and

(d) whether Government have laid the parameters about it?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) to (d) The Special Economic Zones Act, 2005 provides for establishment of Special Economic Zones (SEZs) for export of products/services. Such SEZs can be multi-product/service or sector-specific and can thus include agro and rural industry products. Agro and rural industry units in SEZs are eligible for the same incentives and facilities as availabale to other product-specific or multi-product/service SEZs.

Monitoring cell for assistance to States under PMRY

- 433. SHRI C. RAMACHANDRAIAH: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:
- (a) the amount released by Government to various States under Pradhan Mantri Rojgar Yojana during each of the last two years, till date, State-wise;
- (b) the details of amount spent under the scheme in the States during that period, State-wise;
- (c) whether Government have set up any monitoring cell to check the fund and for proper implementation of the scheme in all the States;
 - (d) if so, the details thereof;
- (e) whether it is a fact that the educated unemployed youths are not being benefited by this scheme; and
 - (f) if so, the reasons therefor and the reaction of Government thereto?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) and (b) The State-wise details of the amounts released for entrepreneurial development training, contingencies, etc., during the last two years, i.e., 2004-05 and 2005-06 and utilised during 2004-05 under the Prime Minister's Rozgar Yojana (PMRY) are given in the enclosed Statement (See below). Utilisation certificates for the funds for the programme year 2005-06 have not yet been received from the States/UTs as the stipulated cut-off date for completion of disbursement has ended recently. The Central funds for subsidy payable to individual